

[Mr. Speaker]

The number of members who are standing is 41. They are less than 50. So, leave is not granted. (*Interruptions*).

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PAPERS LAID ON THE TABLE

ERRATA TO "ECONOMIC SURVEY", 1972-1973

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): On behalf of Shri Y. B. CHAVAN, I beg to lay on the Table a copy of the errata (Hindi and English versions) to the 'Economic Survey, 1972-73., [*Placed in Library. See No. LT-4366|73*].

AUDIT REPORT AND ANNUAL ACCOUNTS OF KANDLA PORT TRUST AND MADRAS PORT TRUST FOR 1970-71 AND REVIEW AND ANNUAL REPORT OF CENTRAL ROAD TRANSPORT CORPORATION LTD., CALCUTTA.

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR):

I beg to lay on the Table:—

(1) A copy of the Annual Accounts (Hindi and English versions) of the Kandal Port Trust for the year 1970-71 and the Audit Report thereon, under sub-section (2) of section 103 of the Major Port Trusts Act, 1963. [*Placed in Library. See No. LT-4367|73*].

(2) A copy of the Annual Accounts (Hindi and English versions) of the Madras Port Trust for the year 1970-71 and the Audit Report thereon. [*Placed in Library. See No. LT-4368|73*].

(3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:

(i) Review by the Government on the working of the Central Road Transport Corporation

Limited Calcutta for the year 1971-72.

(ii) Annual Report of the Central Road Transport Corporation Limited, Calcutta, for the year 1971-72 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed to Library. See No. LT-4369|73*].

PREVENTION OF FOOD ADULTERATION (AMENDMENT) RULES, 1973

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. KISKU): I beg to lay on the Table a copy of the Prevention of Food Adulteration (Amendment) Rules, 1973 (Hindi and English versions) published in Notification No. G.S.R. 133 in Gazette of India dated the 10th February, 1973, under sub-section (2) of section 23 of the Prevention of Food Adulteration Act, 1954. [*Placed in Library. See No. LT-4370|73*].

NOTIFICATION UNDER ESSENTIAL COMMODITIES ACT, 1955 AND ANNUAL REPORT OF RAJASTHAN STATE AGRO INDUSTRIES, CORPORATION LTD., JAIPUR

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASHEB P. SHINDE):

I beg to lay on the table—

(1) A copy of Notification No. G. S. R. 500(E) (Hindi and English versions) published in Gazette of India dated the 30th December, 1972, under sub-section (1) of section 12 of the Essential Commodities Act 1955 [*Placed in Library. See No. LT-4371|73*].

(2) A copy of the Annual Report (Hindi and English versions) of the Rajasthan State Agro-Industries Corporation Limited, Jaipur, for the year 1971-72 along with the Audited Accounts, under sub-section (1)